

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs), DELHI

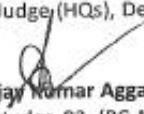
CIRCULAR

Sub: Sensitization of Court Staff with respect to the special needs of the differently abled litigants.

All the Court Staff Members (Central & West District) who have not attended the captioned training programme so far, pursuant to recent transfer orders or for one reason or other, are here by directed to attend the same scheduled to be held on 29.03.2019. This is final opportunity given to all Staff Members to attend the training on 29.03.2019. Later if any staff member is found untrained in respect of aforementioned training programme, he/she may invite necessary action.


All the Judicial Officers / Sr. Administrative Officer(s) (Judl.) / Administrative Officer(s)(Judl.)/Branch in-charges of Central & West District are requested to ensure that no court staff member posted in their respective Court or Branch should be left who has not attended the captioned training programme. The aforementioned training programme is mandatory for Court Staff Members working in Central and West District. This training programme is being conducted under the directions of Hon'ble High Court of Delhi.

This is issued with prior approval of Ld. District & Sessions Judge (HQs), Delhi and Ld. District & Sessions Judge (West), Delhi.


(Sanjay Kumar Aggarwal)
Special Judge-03, (PC Act, CBI)/
Chairperson (Training Programme)
Central District, THC, Delhi.

No. 18590-18790 Admn.II/Misc./2019 Dated, Delhi the 26/03/19.
Copy forwarded for information and necessary action to:

1. Ld. District & Sessions Judges (South, South-East, North-West, North, East, North-East, Shahdara, New Delhi, South-West Delhi/New Delhi) with the request to circulate the same amongst the Staff Members who are recently transferred from Tis Hazari Courts Complex to their respective Districts who had not attended the training programme despite their nomination for the captioned training programme (**Reference Circular No.6344-6514 Admn.II/Misc./2019 Dated 01.02.2019**)
2. The Principal Judges, Family Courts (Central & West District) with the request to direct the concerned court staff working under their control to attend the above said training programme, if not attended earlier.
3. Personal Office of the Ld. District & Sessions Judge (HQs), Delhi .
4. Personal Office of the Ld. District & Sessions Judge (West), Delhi.
5. All the Judicial Officer (Central & West District) with the request to direct the concerned court staff working under their control to attend the above said training programme if not attended earlier.
6. The Secretary, DLSA (Central & West District), THC, Delhi with the request to direct the concerned court staff working under their control to attend the above said training programme if not attended earlier.
7. All the Sr. A.O (Judl.),A.O(Judl.)/ Branch-in-charges of Central & West District with the request to direct the concerned court staff working under their control to attend the above said training programme, if not attended earlier.
8. For uploading on LAYERS.
9. For uploading on centralized website through LAYERS.


Special Judge-03, (PC Act, CBI)/
Chairperson (Training Programme)
Central District, THC, Delhi.